GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:7291 ANSWERED ON:21.05.2012 HELMETS MANDATORY FOR WOMEN Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has decided to make it mandatory for women pillion riders on two wheelers to wear helmets;

- (b) if so, the details thereof;
- (c) whether the Government proposes to amend Motor Vehicle Act, 1988 in this regard;

(d) if so, the details thereof; and

(e) the time by which the said amendment is likely to be made?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to (e) According to Section 129 of the Motor Vehicles Act, 1988, every person except a Sikh wearing a turban driving or riding on a motor cycle shall, while in a public place, wear protective headgear (helmet) conforming to the standards of Bureau of Indian Standards. The Motor Vehicles Act, 1988 does not exempt women pillion riders on two wheelers from wearing helmet. According to the second proviso to the said Section 129, the State Governments can frame rules to provide for such exceptions as they may think fit.